IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 180/2015

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Manram Projects Pvt. Ltd.

.....Petitioner

SECTION:

UNDER SECTION 391/394

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

Shri Mukesh Sukhija, Advocate

For Regional Director (NR) Delhi:

Shri Manish Raj, Company Prosecutor

Ms. Chetana Kandpal, Company Prosecutor

For OL (Delhi)

ORDER

:

On account of paucity of time, matter is adjourned to 07.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)

16.08.2017 Vineet